

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00077/2019

Friday, this the 1st day of February, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Swapna.S, Emp.Code:114639, Assistant
 Finance Department, Centre for Development of Advanced
 Computing, (C-DAC) Thiruvananthapuram
 Residing at Maadhavam, Myladi
 Puliarakonam P.O, Thiruvananthapuram-695 573 **Applicant**

(By Advocate – Mr.Sunil Jacob Jose)

V e r s u s

1. Centre for Development of Advanced Computing (C-DAC)
 Corporate Office, represented by the Director General
 S.P.Pune University Campus, Ganeshkhind, Pune-411 007
2. The Executive Director
 Centre for Development of Advanced Computing (C-DAC)
 Vellayambalam, Thiruvananthapuram-695 033 **Respondents**

(By Advocate – Mr.N.Anilkumar,SCGSC)

This application having been heard on 1.2.2019 the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

Heard Mr.Sunil Jacob Jose, learned counsel for the applicant.
 Mrs.Thanuja representing Mr.N.Anilkumar,SCGSC takes notice on behalf of the respondents.

2 Applicant is aggrieved by the APAR ratings given to her during the years 2007, 2008, 2009 and 2010. She had represented her case before respondent no.2 who is the Executive Director, Centre for Development of Advanced Computing (C-DAC), Thiruvananthapuram as per Annexures A5- A-8. These were disposed of by Annexures A9 and A-10 orders.

3 Now the applicant is aggrieved by the fact that further representation she made against the disposal has been transmitted by respondent no.1 to respondent no.2 who had already taken a view as seen from Annexures A-9 and A-10. We feel that ends of justice will be met, at this stage, if we direct respondent no.1 to take a considered view himself on the representations at Annexures A-11 & A-12. We direct accordingly. The representations are to be considered and disposed of on merit within 30 days from the date of receipt of a copy of this order.

4 The Original Application stands disposed of. No costs.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - Photocopy of the confidential report for the period 1.4.2007 to 31.12.2007

Annexure A2 - Photocopy of the Confidential Report for the period 1.1.2008 to 31.12.2008

Annexure A3 - Photocopy of Confidential Report for the period 1.1.2009 to 31.12.2008

Annexure A4 - Photocopy of Confidential Report for the period 1.1.2010 to 31.12.2010

Annexure A5 - Photocopy of representation dated 3.8.2017 in respect of the period 1.4.2007 to 31.12.2007

Annexure A6 - Photocopy of the representation dated 3.8.2017 of the applicant in respect of the period 1.1.2008 to 31.12.2008

Annexure A7 - Photocopy of the representation dated 3.8.2017 in respect of the period 1.1.2009 to 31.12.2009

Annexure A8 - Photocopy of the representation dated 3.8.2017 in respect of the period 1.1.2010 to 31.12.2010

Annexure A9 - Photocopy of the communication bearing No.CDAC/HR/114639/2017/001 dated 30.11.2017 of the 2nd respondent

Annexure A10 - Photocopy of the communication bearing No.CDAC/HR/114639/2017/001 dated 30.11.2017 of the 2nd respondent

Annexure A11 - Photocopy of the appeal petitions dated 5.1.2018 submitted before the 1st respondent

Annexure A12 - Photocopy of the appeal petitions dated 5.1.2018 submitted before the 1st respondent

Annexure A13 - Photocopy of the communication No.CHR-XI/16-D/DT/3678 dated 18.5.2018.